



**Telecom Regulatory Authority of India
General Administration**

Mahanagar Doorsanchar Bhawan,
J.L. Nehru Marg, New Delhi – 110 002



सं. 11-6/2014 - सा.प्र.

दिनांक: 30th May, 2018

AUCTION NOTICE

A public auction of under mentioned vehicles, on as is where is basis, will be held at Mahanagar Doorsanchar Bhawan, (Next to Zakir Hussain college), Jawaharlal Nehru Marg, New Delhi - 110 002 on **29th June, 2018 (Friday) at 1100 Hrs.** Details of the vehicle is as under:-

Vehicle No.	Make	Model	Remarks
DL5CD -9878	Maruti SX4	2009	Petrol
DL6CJ -8959	Maruti Omni	2010	Petrol
DL3SBK-7406	Bajaj Discover	2009	Motor cycle

- The vehicles will be available for inspection by interested bidders between **4.00 P.M. to 5.00 P.M.** on **Tuesday 26th June, 2018** near reception office of TRAI.
- The interested parties are requested to participate in the auction on the aforesaid place, date and time. All the bidders have to deposit a sum of `20,000/- (Rupees Twenty Thousand only) by means of a demand draft/banker's cheque drawn in favour of '**TRAI**', New Delhi on the day of **auction before 11.00 a.m. as Security Deposit** which is refundable and register their name with the Board of Officers so detailed to dispose of the above vehicle through public auction. The security deposit will be refunded only to the unsuccessful bidders when the auction process is over. **As a proof of identity and residence, the bidder must furnish a photocopy of PAN card/Voters ID/Ration Card/ Passport/ Driving Licence/Aadhar Card.**
- The vehicles will be auctioned to the highest bidder. **The successful bidder will have to deposit 25% of the bid amount in cash at the fall of hammer.** Before handing over the vehicle to the highest bidder, he/she will have to give an affidavit that he/she will get the vehicle transferred in his/her name and will not bring the vehicle to use for any purpose to prevent any misuse of the vehicle, its parts till it is in the ownership of Union of India. The successful bidder shall be liable to make full cash payment or through Bank Draft of any scheduled bank within **ten working days** after adjusting the amount of security deposit and 25% of bid amount deposited at the time of auction and pay all taxes/levies etc. applicable for registration of the vehicle in his/her name to the authorities concerned.
- In case of failure on the part of the successful bidder to deposit full payment and affidavit as mentioned above, the entire amount deposited shall be **forfeited.**
- The vehicles shall be and remain in every respect at the risk of the buyer from the date of acceptance of his/her offer by the representative of the TRAI and the TRAI shall be under no liability for the safe custody or preservation thereof from the date till the date of final removal.
- All rights to decide the final bid is reserved with TRAI, whose decisions shall be final and binding in all the matters relating to the auction.


(K.M. Singh)
Dy. Advisor (GA)
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